

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2040

ANSWERED ON:10.12.2015

Setting up of Helipad

Selvam Shri V. Panneer;Singh Dr. Bhola

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has received a request for setting up a helipad at AIIMS trauma centre in Delhi and if so, the details thereof;
- (b) whether necessary permission has been granted by the Government for setting up the said helipad, if so, the details thereof;
- (c) whether further permission would be required from Airports Authority of India for operationalising service therefrom and if so, the details thereof and the time by which it is likely to be granted; and
- (d) whether the agencies proposed to be involved setting up and operating the said helipad have been identified/finalised and if so, the details thereof?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION  
(Dr Mahesh Sharma)

- (a) Yes, Madam. AIIMS has applied for permission for construction of elevated heliport for private use category in day VFR operations on the roof top of Trauma Centre.
- (b) to (d) A site inspection was carried out on 13.10.2015 and the site has been found appropriate for construction of elevated helipad for private use category in day VFR condition. AIIMS has to now prepare detailed project report and start the construction. AIIMS has contracted HSCC(I), a Govt. of India enterprise, for construction of building and helipad, who will obtain environmental / regulatory clearances from the Ministry of Environment, Ministry of Defence, Ministry of Home Affairs, local bodies etc. for the approval of the operation of AIIMS Helipad. AAI shall simultaneously develop Standard Operating Procedure (SOP) for such Helicopter operations, to be finalized by 31st January, 2016.